## Annexure-1

## Name of the corporate debtor: M R Nirman Private Limited Date of commencement of CIRP: 5<sup>th</sup> September, 2024 List of creditors as on: 27<sup>th</sup> September, 2024

## List of secured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl.		Name of Identifi Details of claim		Details of claim						Amount	Amt of	Amt of	Amount of	Remarks, if	
No.	creditor	I			admitted						of	any	claim	claim under	any
		No.	Date of	Amount	Amount of	Nature	Amount	Amount	Whether	% of	continge	mutual	not	verification	
			receipt	claimed	claim	of	covered by	covered	related	voting	nt claim	dues,	admitted		
					admitted	claim	security Interest	by	party?	share in CoC		that may be			
							Interest	guarante e		CoC		set- off			
1	UCO	AAACU	18/09/24	80,98,490.50	52,49,226.85	Secured	Yes	Guarantee	NIL	100%	NIL	NIL	NIL	28,49,263.65	
	Bank,	3561B				Financial		of							account of cash
	Dum					Creditor		1 14							credit facilities
	Dum							<ol> <li>Mr.</li> <li>Debashis</li> </ol>							provided by UCO Bank to
	Branch, Kolkata							Debasins Dhar,							Corporate Corporate
	Koikata							Director							Debtor.
								Director							Debtor.
								2. Mr.							Interest amount
								Kunal							kept under
								Dhar,							verification as
								Director							the relevant
															documents and
								3. Mr.							calculation sheet
								Sanjoy							to substantiate
								Dutta							the claim of
															interest amount was not
															was not provided.